

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1407  
ANSWERED ON:04.03.2011  
HYDRO POWER PROJECTS  
Karunakaran Shri P.

**Will the Minister of POWER be pleased to state:**

- (a) whether various State Governments have submitted proposals to the Union Government for setting up of hydro power projects;
- (b) if so, the details thereof, State-wise including Kerala;and
- (c) the action taken by the Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) to (c): Detailed Project Reports (DPRs) of 16 hydro electric(HE) projects in the State-sector were received from various State Governments for concurrence of Central Electricity Authority (CEA) during the last three years (from 2007-08 onwards). No DPR from Kerala Government was submitted for concurrence during this period.

Out of the above 16 DPRs, DPRs of 3 HE projects, namely Gundia HE Project Stage- I (200MW) – Karnataka, Baglihar HE project Stage – II (450 MW) – J&K and Sainj HE project (100 MW) – Himachal Pradesh have been accorded concurrence by CEA. DPR of one project, namely ShongtongKarcham HE project (450 MW) in Himachal Pradesh, is under examination by CEA, Central Water Commission (CWC) and Geological Survey of India (GSI). DPRs of remaining 12 HE projects have been returned to State Governments on account of various deficiencies /inadequacies in the DPR, cost of the project being less than Rs.500 crores for which concurrence of CEA is not required, etc. The States have been advised to resubmit these DPRs after incorporating the required details/inputs in the DPRs. The details of these 16 DPRs including the action taken thereon are at Annex.